

**OFFICE OF THE ADVOCATE GENERAL J&K AT SRINAGAR**

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**C I R C U L A R**

In furtherance of Government Order No. 1678-JK (LD) of 2021 dated 24.03.2021 issued under endorsement No. PS/LS/2021/40 dated 23.03.2021 by the Department of Law, Justice and Parliamentary Affairs, all the Government Counsels (Sr. Additional Advocates General, Additional Advocates General, Deputy Advocates General and Government Advocates) are again advised that on receipt of order/judgment, forward the same to the Department of Law, Justice and Parliamentary Affairs along with concrete opinion/comments regarding requirement of filing of Letters Patent Appeal(s) and its success so that timely steps are taken for fling of LPA(s) or otherwise.

By order

  
Private Secretary

No.AG/PSS/2021/260

Dated:- 24.06.2021

**To:****All worthy Government Counsels.**

Copy to the:

1. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Srinagar for information.
2. Circular File.